

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/3386/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Admn.),  
Gauhati High Court,  
Guwahati.

To,  
Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the                      May, 2022.

Sub:- **Casual leave and station leave permission.**

Ref:- Letter dated 20.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.05.2022 with station leave permission from the morning of 20.05.2022 till the morning of 23.05.2022**, has been granted.

The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (ADMN.)**

**Memo NO.HC.VII-71/2004/3387/A, dated**

Copy to:

1.            The Project Manager, Gauhati High Court.

  
**REGISTRAR (ADMN.)** 